

Manual > Track Refund Status > Post-Login

How can I track the status of refund on the GST Portal, after logging into the GST Portal?

[Tracking Refund Application](#)

[Updating Bank Account](#)

1. To track your submitted refund application, login to the GST Portal and navigate to **Services > Refunds > Track Application Status** command.

The screenshot shows the GST Portal dashboard for user NURUL MOHAMADBHAI S (07APIPS0052D410). The 'Services' menu is expanded, and 'Refunds' is selected. Under 'Refunds', 'Track Application Status' is highlighted. A message box states: "You can navigate to your chosen page through navigation panel given below". Below this are buttons for 'RETURN DASHBOARD >', 'NEW RETURN (TRIAL) >', 'CREATE CHALLAN >', and 'VIEW NOTICE(S) AND ORDER(S) >'. On the right, the user profile 'SAIYED 07APIPS0052D410' is visible with a 'View Profile' link and 'Quick Links' for 'Check Cash Balance' and 'Liability Ledger'.

2. **Track Application Status** page is displayed. Select the **Filing Year** from the drop-down list or enter the **ARN** & then click the **SEARCH** button.

The screenshot shows the 'Track Application Status' page. It features a form with two input options: 'Filing Year' (selected) and 'ARN'. The 'Filing Year' dropdown menu is open, showing options: 'Select', '2019-20', and '2018-19'. The 'ARN' field contains the placeholder text 'Enter ARN'. A 'SEARCH' button is located to the right of the input fields. A legend indicates that a red dot next to the title 'Track Application Status' denotes mandatory fields. The footer contains copyright information: '© 2018-19 Goods and Services Tax Network', 'Site Last Updated on 01-08-2019', and 'Designed & Developed by GSTN'. A note at the bottom states: 'Site best viewed at 1024 x 768 resolution in Internet Explorer 10+, Google Chrome 49+, Firefox 45+ and Safari 6+'.

3. The search results are displayed.

Goods and Services Tax

NURUL MOHAMADBHAI S
07AIPS0052D410

Dashboard Services GST Law Downloads Search Taxpayer Help e-Way Bill System New Return (Trial)

Dashboard > Refunds > Track Application Status English

Track Application Status

Indicates Mandatory Fields


Filing Year: Select

OR

ARN: AA070819000023L [SEARCH]

ARN	ARN Date	Tax Period	Ground of refund claim	Bank Validation Status	Status of ARN	Refund amount claimed
1819000023L	08/08/2019 12:33:58	NA	Refund of Excess Balance in Electronic Cash Ledger	Bank Account validation failed TBE0008:Rejected by Bank As per Bank Account Number is Invalid TBE0009:Bank Name is not as per PFMS Bank Master [UPDATE BANK ACCOUNT]	Acknowledged	₹300000

3a. Use the scroll bar and move to the right, to view **further details related to the search criteria.**



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NURUL MOHAMADBHAI S
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Dashboard
Services ▾
GST Law
Downloads ▾
Search Taxpayer ▾
Help ▾
e-Way Bill System
New Return (Trial) ▾

Dashboard > Refunds > Track Application Status
English

• Indicates Mandatory Fields

Track Application Status •

Filing Year Select ▾

OR

ARN AA070819000023L
SEARCH

Application Status	Status of ARN	Refund amount claimed	Debit Entry Number in respective ledger	Assigned To	Payment Advice Status
Validation failed Bank Account Number is not as per Bank Master	Acknowledged i	₹300000	DC0708190000014	Accounts Officer, Delhi	RFD-05 not issued

ACCOUNT

4. In case, the status of the **Bank Account validation** has **failed**, you can update your Bank Account details. Click on **UPDATE BANK ACCOUNT**.

Note: Taxpayer will receive SMS and e-mail on their registered e-mail ID and Mobile number, in case, Bank Account validation has failed on the GST Portal.

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Dashboard > Refunds > Track Application Status English

• Indicates Mandatory Fields

Track Application Status

Filing Year Select

OR

ARN AA070819000023L SEARCH

ARN	ARN Date	Tax Period	Ground of refund claim	Bank Validation Status	Status of ARN	Refund amount claimed
1819000023L	08/08/2019 12:33:58	NA	Refund of Excess Balance in Electronic Cash Ledger	<div style="background-color: #f0f0f0; padding: 2px; border: 1px solid #ccc; border-radius: 3px;"> Bank Account validation failed TBE0008:Rejected by Bank As per Bank Account Number is Invalid TBE0009:Bank Name is not as per PFMS Bank Master </div> <div style="background-color: #003366; color: white; text-align: center; padding: 2px; border: 1px solid #ccc; border-radius: 3px; margin-top: 5px;"> UPDATE BANK ACCOUNT </div>	Acknowledged	₹300000

5. Update Bank Account page is displayed.

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Dashboard > Refunds > Update Bank account details English

Indicates Mandatory Fields

Update Bank Account

Select Account Number:

Details of Bank Account

Bank Account Number:

Name of the Bank:

Branch:

IFSC:

Note: The bank account selected by you in the refund application is not correct. You may either select different bank account from the dropdown list or add the new bank account/rectify the existing bank account in registration details first by filling non-core amendment application of registration and then update the bank account from here. Please be informed that the bank account will be validated and disbursement of refund amount will be credited to the mentioned account here. The refund application form will be updated with new bank account along with reference number.

BACK PROCEED

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Note:

- You can either select different Bank account from the drop-down list or add the new Bank account/ rectify the details for existing bank account by filing the non-core amendment application of registration and then update the Bank account from here. Click [here](#) to know more about filing the non-core amendment application of registration.
- Bank account will be validated again and disbursement of refund amount will be credited to the account selected here. The refund application form will be updated with new Bank account along with reference number.

6. To add the new Bank account number, **select Account Number** from the drop-down list.

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Dashboard > Refunds > Update Bank account details English

Indicates Mandatory Fields

Update Bank Account

Select Account Number:

Details of Bank Account

Bank Account Number:

Name of the Bank:

ALLAHABAD BANK - 147852659
 FEDERAL BANK - 1234567898
 DHANALAKSHMI BANK - 3451234567
 TAMILNAD MERCANTILE BANK LTD - 5678901234
 THE KARANATAKA STATE COOPERATIVE APEX BANK LIMITED - 9087678945

Note: The bank account selected by you in the refund application is not correct. You may either select different bank account from the dropdown list or add the new bank account/rectify the existing bank account in registration details first by filling non-core amendment application of registration and then update the bank account from here. Please be informed that the bank account will be validated and disbursement of refund amount will be credited to the mentioned account here. The refund application form will be updated with new bank account along with reference number.

7. The details of selected Bank Account is auto-populated. Click **PROCEED**.

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Dashboard > Refunds > Update Bank account details English

Indicates Mandatory Fields

Update Bank Account

Select Account Number: ALLAHABAD BANK - 147852659

Details of Bank Account

Bank Account Number: 147852659

Name of the Bank: ALLAHABAD BANK

Branch: ANANTAPUR BRANCH, CHANDRA ARCADE, PL

IFSC: ALLA0212684

Note: The bank account selected by you in the refund application is not correct. You may either select different bank account from the dropdown list or add the new bank account/rectify the existing bank account in registration details first by filling non-core amendment application of registration and then update the bank account from here. Please be informed that the bank account will be validated and disbursement of refund amount will be credited to the mentioned account here. The refund application form will be updated with new bank account along with reference number.

BACK PROCEED

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8. A **Warning** pop-up will appear. Click **PROCEED** to update the Bank Account details.

Select Account Number: ALLAHABAD BANK - 147852659

Warning

Updated bank account will be used for disbursement of any sanctioned amount for the refund application. Are you sure you want to update your bank account for ARN AA070819000023L

CANCEL PROCEED

BACK PROCEED

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Top

9. Select the **check box** appearing on the **Declaration** page. Select the **Authorised Signatory** from the drop-down list.

Goods and Services Tax

NURUL MOHAMADBHAI S
07APIPS0052D410

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Dashboard > Refunds > Filed English

GSTIN/UIN : 07APIPS0052D410 Legal Name : NURUL MOHAMADBHAI SAIYED Trade Name : GST

Declaration

I/We NURUL MOHAMADBHAI SAIYED hereby solemnly affirm and declare that the information given herein above is true and correct to the best of my/our knowledge and belief and nothing has been concealed therefrom. I/We declare that no refund on this account has been received by me/us earlier.

Authorised Signatory

Select
Select
NURUL SAIYED
ANGAD ARORA

BACK FILE WITH DSC FILE WITH EVC

10. Click **FILE WITH DSC** or **FILE WITH EVC** to proceed.

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NURUL MOHAMADBHAI S
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Dashboard > Refunds > Filed English

GSTIN/UIN : 07APIPS0052D410 Legal Name : NURUL MOHAMADBHAI SAIYED Trade Name : GST

Declaration

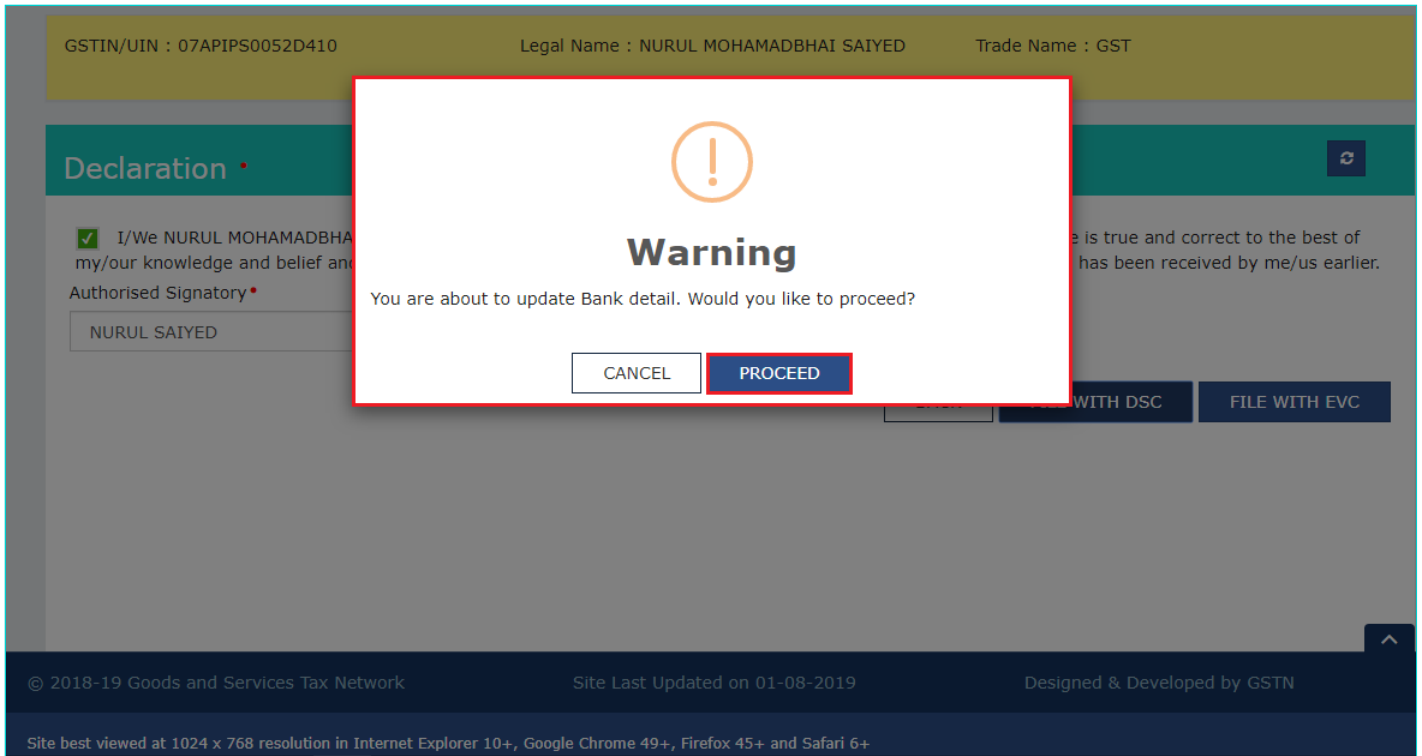
I/We NURUL MOHAMADBHAI SAIYED hereby solemnly affirm and declare that the information given herein above is true and correct to the best of my/our knowledge and belief and nothing has been concealed therefrom. I/We declare that no refund on this account has been received by me/us earlier.

Authorised Signatory

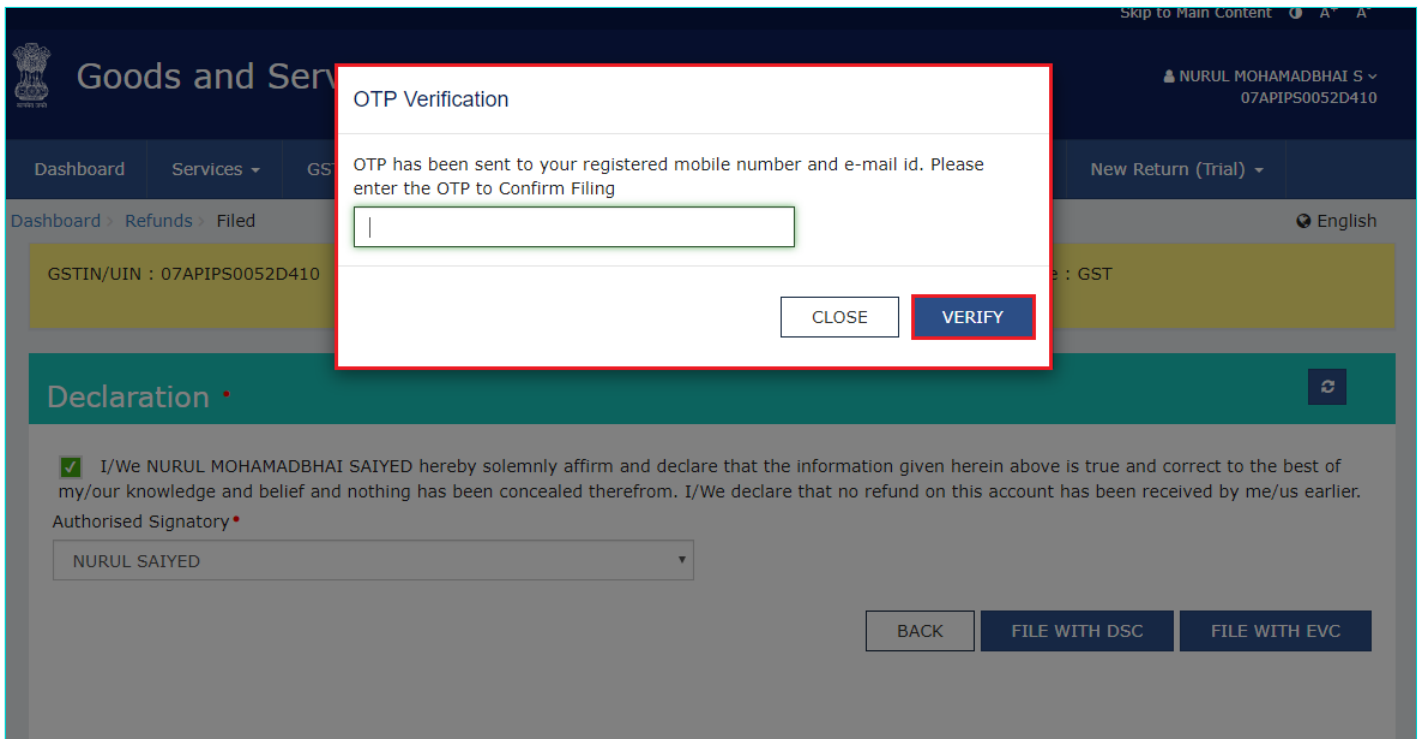
NURUL SAIYED

BACK FILE WITH DSC FILE WITH EVC


11. Click **PROCEED**.



12. Enter the **OTP** sent on email and mobile number of the Authorized Signatory registered at the GST Portal and click the **VERIFY** button.



13. A **success message** is displayed that Bank Account is updated successfully for the refund application.
Note: Taxpayer will receive SMS and e-mail on their registered e-mail ID and Mobile number, in case, Bank Account validation is successfully verified on the GST Portal.



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Dashboard > Refunds > Filed English

✔ Bank account is updated successfully for the refund application **AA070819000023L**. Reference number for updating bank account is **ZA070819032323I**. You can track your refund application status under [Refunds -> Track Application Status](#) on GST portal.

GSTIN/UIN : 07APIPS0052D410 Legal Name : NURUL MOHAMADBHAI SAIYED Trade Name : GST

Declaration

I/We NURUL MOHAMADBHAI SAIYED hereby solemnly affirm and declare that the information given herein above is true and correct to the best of my/our knowledge and belief and nothing has been concealed therefrom. I/We declare that no refund on this account has been received by me/us earlier.

Authorised Signatory

Select

BACK FILE WITH DSC FILE WITH EVC

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